

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-189/ND/2017
(CA-332/C-III/ND/2018)

In the matter of :

State Bank of India

.. PETITIONER

vs.

Namdhari Food International (P) Ltd

..RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 20.11.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Ms. Pooja Mahajan, Mr. Savar Mahajan,
Advocates for RP

For the Respondent/Corporate Debtor : Mr. Prashant S. Kenjale, for State of
Maharashtra

For the Intervener : Mr. Virender Ganda, Sr. Advocate, Mr. Ranjan Kumar
Pandey, Mr. Anuj Tiwari, Advocates (National Spot Exchange Ltd)

ORDER

Learned Counsels for the parties are present. In relation to CA-332/C-III/ND/2018, post the matter on Monday, the 26th November, 2018 at 2 PM.

- Sd -

(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)

- Sd -

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit